

BY SPEED POST / FAX / e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-167 (Pt.-I)/2014/**119**/A

From:- Smti Aparna Ajitsaria
Registrar (Judicial)
Gauhati High Court
Guwahati

To
Prof. (Dr.) Manoj Kumar Sinha
Director,
Indian Law Institute
Bhagwandas Road
New Delhi- 110 001

Dated- Guwahati, the 07th January, 2017

Sub : **Nominations for the one day Judicial Consultation on Bail related issues, scheduled to be held on 21st January, 2017 at 09.30 am in the Plenary Hall of the Indian Law Institute, Bhagwandas Road, New Delhi.**

Sir,

With reference to the subject cited above, I am directed to inform you that the Hon'ble Gauhati High Court has been pleased to nominate following Judicial Officers to participate in the aforesaid programme, organized by the Law Commission of India in association with the Indian Law Institute on 21st January, 2017 in the Plenary Hall of the Indian Law Institute-

Sl. No.	Name	Designation	Contact Details
1.	Shri Pranjal Das	District and Sessions Judge, Kamrup, Amingaon	Mob. No. 098642-61164 e-mail: pdas.law@gmail.com
2.	Shri Chaturjya Prasad Talukdar	Addl. Chief Judicial Magistrate, Cachar, Silchar	Mob. No. 098649-83396 e-mail: chaturjya@gmail.com

This is for favour of your kind information and necessary action.

Yours faithfully

॥ ७.१.१७
REGISTRAR (JUDICIAL)

०७.०१.१७

Memo No. HC.VII-167(Pt.-I)/2014/120 - 133/A dated 07.01.16

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

3. The Registrar (Vig. /Admn.), Gauhati High Court, Guwahati.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. Shri Pranjal Das, District and Sessions Judge, Kamrup, Amingaon
6. The District & Sessions Judge, Cachar, Silchar. He is requested to inform the concerned Judicial Officer accordingly.
7. The Joint Registrar, Judl. / PM & P, Gauhati High Court, Guwahati
8. Shri Chaturjya Prasad Talukdar, Addl. Chief Judicial Magistrate, Cachar, Silchar

The nominated officers above are requested to correspond with the State Guest House in Delhi for accommodation.

9. The Administrative Officer, Judicial Academy, Assam.
10. The Systems Analyst, Gauhati High Court, Guwahati. *He is requested to upload this letter in the official web site of Gauhati High Court immediately.*
11. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
12. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
13. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
14. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

7.1.17
REGISTRAR (JUDICIAL)

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07-01-17